

ITEM NO.11

REGISTRAR COURT. 2

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Writ Petition(s) (Civil) No(s). 191/2022

PINAK PANI MOHANTY

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

[ MR. GAURAV AGRAWAL, SR. ADVOCATE (A.C) ]... LETTER DATED  
25.08.2025 FOR WITHDRAWAL OF I.A. D. NO.253689 OF 2023 IS LISTED

Date : 08-09-2025 This petition was called on for hearing today.

For Petitioner(s) : Mr. Kedar Nath Tripathy, AOR

For Respondent(s) : Mr. Sudarshan Lamba, AOR  
Mr. Prasenjeet Mohapatra, AOR  
Mr. Arvind Kumar Sharma, AOR  
  
Mr. Vishal Meghwal, Adv.  
Mr. Mukesh Kumar Maroria, AORM/S. K J John And Co, AOR  
Mr. Amarjit Singh Bedi, Adv.  
Ms. Surekha Raman, Adv.  
Mr. Shreyash Kumar, Adv.  
Mr. Sidharth Nair, Adv.Mr. Shreekant Neelappa Terdal, AOR  
Mr. Sanjeev Malhotra, AOR  
Ms. Mrinal Gopal Elker, AORMs. Samridhi S. Jain, AOR  
Mr. Chaitanya Dixit, Adv.Mr.D.K. Mishra,Adv.  
Mr. Amit Kumar Chawla,Adv.  
Mr. Hitesh Kumar Sharma,Adv.

Mr. Randhir Kumar Ojha, AOR

Mr. Dinesh Chandra Trehan, Adv.  
Ms. Alpana Sharma, AOR

Mr. Ajay Kumar, AOR

Mr. Varinder Kumar Sharma, AOR

Mr. Himanshu Munshi, AOR  
Intervenor-in-person, AOR  
Mr. Dhananjay Bhaskar Ray , AOR  
Mr. Parminder Singh Bhullar, AOR

Mr. Neeraj Shekhar, AOR  
Mr. Amrendra Singh, Adv.  
Mr. Ramendra Vikram Singh, Adv.  
Mrs. Kshama Sharma, Adv.  
Mr. Rajesh Kumar Maurya, Adv.  
Mr. Mahek Srivastav, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Unregistered I.A. Diary No. 253689 of 2023 is allowed to be  
withdrawn in terms of letter dated 25.08.2025.

MASHROOR ALAM KHAN  
Registrar

MG